CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

CONTROUNT AND APORT BLANKY

M.A. No.385 of 1998 (O.A. 46 of 1997)

Date of order: 3.12.1998

Present:

Hon'ble Mr. D. Purakayastha, Judicial Member

Hon'ble Mr. B. P. Singh, Administrative Member

UNION OF INDIA & ORS.

VS

B. K. MARICK

For the Applicants : Mr. B.K. Chatterjee, counsel

For the Respondent/OP: Mr. K. Chatterjee, counsel

ORDER

Heard the learned advocates of both the parties. In pursuance of the order dated 10.9.98 we are not inclined to pass any further order in this case. The case is adjourned sine die.xxx

- VEARW

MEMBER (A)

MEMBER (J)